

Demands of railway licensed catering employees union, Dindigul

2223. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any communication dated 8 May, 1982 from Railway Licensed Catering Employees Union, Dindigul;

(b) if so, what are the demands raised by the union;

(c) initiative taken by Government to remove grievances of the catering staff;

(d) if no initiative taken by Government the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). A communication dated 8-3-1982 was received from the Railway Licensed Catering Employees Union, Dindigul complaining against S/Shri G. Raju Naidu and G. K. Radhakrishnan, existing catering/vending contractors at Dindigul, about non-supply of uniforms, police Medical certificates, identify cards etc. to the workers and non-Implementation of the agreement reached between the Union and the contractor Shri G. K. Radhakrishnan. The complaints were investigated and it was found that the contractors are discharging their contractual obligations properly and the staff are in possession of police Medical certificates, uniforms; etc.

Central assistance to states for implementing Family Planning Programmes

2224. SHRI MOHANLAL PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total amount of the Central assistance provided for the year 1981-82 for implementing family planning programme State-wise;

(b) the total amount spent by each State on the programme during the said period;

(c) whether any financial assistance has been provided by other agencies i.e. U.N.O. etc, during the year 1981-82;

(d) if so, the details thereof and how it was spent; and

(e) the amount earmarked for the programme for 1982-83?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): (a) and (b). A statement showing details of assistance provided to States and expenditure reported by them during 1981-82 on Family Welfare Programme is at Annexure I.

(c) Yes.

(d) Statement showing the details of assistance provided by various International agencies is at Annexure II. The assistance received was utilised for implementation of the Scheme mentioned therein.

(e) Rs. 245 Crores.

Statement—I

Statement showing details of allocation, assistance released in Cash & Kind and Deptt. figures of expenditure (as reported by State Governments) on Family Welfare Programme during 1981-82

(Rs. in lakhs)

Sl. No.	State	ALLO- CATION	CENTRAL ASSIS- TANCE PROVIDED		DEPTT. FIGURES OF EX- PENDI- TURE (PROVI- SIONAL)
			CASH	VALUE OF SUP- PLIES IN KIND	
1	Andhra Pradesh	1207.02	1290.80	83.92	1584.43
2	Assam	206.88	215.26	20.58	216.39
3	Bihar	1010.76	1078.16	40.81	R. N. R.
4	Gujarat	823.92	1152.61	81.53	R.N.R.
5	Haryana	291.77	266.64	35.83	264.62
6	Himachal Pradesh	177.43	409.39	12.02	427.13
7	Jammu & Kashmir	125.61	118.47	11.34	R.N.R.
8	Karnataka	595.69	720.54	58.61	822.08
9	Kerala	477.16	580.15	27.27	R.N.R.
10	Madhya Pradesh	920.37	951.78	58.78	R.N.R.
11	Maharashtra	1116.60	1439.56	114.90	1846.76
12	Manipur	54.59	60.31	1.96	67.97
13	Meghalaya	28.02	31.26	2.63	37.28
14	Nagaland	19.41	7.41	1.41	6.38
15	Orissa	755.23	1252.42	38.98	688.70*
16	Punjab	379.35	432.02	30.82	382.43
17	Rajasthan	680.90	781.02	40.93	R.N.R.
18	Sikkim	16.14	16.02	0.88	R.N.R.
19	Tamil Nadu	858.51	866.48	41.81	R.N.R.
20	Tripura	36.97	26.47	2.33	23.49
21	Uttar Pradesh	1901.89	2017.35	187.79	R.N.R.
22	West Bengal	741.97	807.90	56.40	R.N.R.
TOTAL		12426.79	14522.02	953.53	6367.66**

R.N.R. : Report Not Received.

* Excluding Expenditure on Area Project

** : Incomplete.

Statement—II

Details of Assistance received and to be received from International and foreign sources under Family Welfare Programme for 1981-82

		(Rs. in lakhs)
NAME OF THE AGENCY	PURPOSE	Assistance received/ to be received
1. NORAD	Post Partum Programme	638.78
2. U. K.	Strengthening of Health and Family Welfare Infrastructure (Area Project) in Orissa	393.05
3. USAID	Area Project in the States of Gujarat, Haryana, Himachal Pradesh, Maharashtra & Punjab	446.20
4. DANIDA	Completion of building for National Institute of Health and Family Welfare and Area project in Madhya Pradesh and Tamil Nadu.	172.19
5. WORLD	Area Project Andhra Pradesh and Uttar Pradesh	295.83
6. UNICEF	Training of PHC doctors and supply of equipment for Paediatric & Urban Family Welfare Centres., Vaccine for Immunization and Dais Teaching Sets.	125.71
7. UNFPA	Area Project in Bihar and Rajasthan and other Family Planning activities and supply of ingredients for Oral Pills.	230.76
8. W.H.O.	For holding seminars	0.81
Total		2303.33

Transport Development in North Eastern Region

2225. SHRI CHINGNANG KON-YAK: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any programme has been formulated to solve the transport problems and give necessary encouragement to the development of North Eastern region; and

(b) if so, the amount proposed to be spent thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITARAM KESARI): (a) and (b) Transport sector accounts for 45.6 per cent of the total approved outlay for North-Eastern Council's Sixth Five Year Plan. A provision of over Rs. 200 crores has also been made in the Sixth Plan in Central Sector for various schemes of maintenance and improvement of Roads and Bridges in the North-Eastern Region.